

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:6877
ANSWERED ON:17.05.2012
RETIREMENT AGE IN HMT
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Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the average retirement age in Public Sector Undertakings (PSUs);
- (b) whether the Government propose to increase the retirement age of employees from 58 to 60 years in HMT Limited and its all ancillary companies;
- (c) if not, the reasons therefor; and
- (d) the steps being taken by the government to bring the officers of HMT Limited at par with officers of other PSUs?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a) The age of superannuation in most of the Central Public Sector Enterprises (CPSEs) is same as for Central Government Employees i.e. 60 years. However in some CPSEs (mainly sick and loss making) the age of superannuation is 58 years.
- (b) to (d): As per DPE guidelines dated 20th April, 2007, HMT Limited and its subsidiaries excluding HMT International Limited are not eligible for enhancement in the age of retirement as these companies do not qualify as per DPE guidelines. However, a proposal for increasing the age of retirement of the employees of HMT Limited from 58 years to 60 years has been incorporated in HMT Limited's proposed revival plan.